## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 340/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Nitin Hasmukhlal Parikh

(Diamond Power Transformers Ltd.)

Madhya Gujarat Vij Company Ltd. & Ors.

Section of the Companies Act:

Section 19 of the Insolvency and Bankruptcy

Code

DESIGNATION

1. RITURAS MEENA

ADVOCATE

MGUCKI) (Zingi

Advocate 2. ISMAN P. SMAN

Shreath & Sto PARKAN

2 Kinal & Vaishnow

Advocate

RRPL. MIDBELK

4. Pranav G. Desai Advocate

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Ishan Shah present for Applicant. Learned Advocate Mr. Ritu Raj Meena present for Respondent (MGVCL). None present for IOB. Learned Advocate Mr. Pranav Desai present for UCO in IA 340/2017.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondents.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 11th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL